

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.. Appellant(s)
Vs.
Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms.Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Vishal Anand
Mr. Kumar Mihir for R-1 & R-2

ORDER

List the matter for further hearing on **05.09.2017.**

(I. J. Kapoor)
Technical Member
pr/mk

(Justice Ranjana P. Desai)
Chairperson